HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

Bail App No. 131/2019 CrlM No. 991/2019 CrlM No. 1448/2019

Abdul Nasir Shah

...Applicant(s)/Petitioner(s)

Through: - Mr. A.R Khan, Advocate.

V/S

State of J&K

... Non-applicant/Respondent

Through: - Mr. A.M Malik, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. A.M Malik, learned Dy. A.G submits that he has filed objections, but the same are not on record.

Registry to trace the objections and place the same on record. List for consideration on 20.05,2020.

> (PUNEET GUPTA) JUDGE

Jammu 21.04.2020 Tarun